

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-23/2005/10569/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, 25th October, 2024.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJT/7355/2024, dated 24.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 02.11.2024, along with station leave permission from the evening of 30.10.2024 till the morning of 04.11.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/10570 - 10571 /A, dated , 25-10-2024

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Dr. B. B. Borah